

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. CA 210/2013 In TCP 49/2013

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Mr Hanif Gulamali Somji & Ors.
V/s
Shirwal Agro Trading Pvt. Ltd.

Section: U/s 397-398 of the Companies Act, 2013

ORDER

Adv. Ankit Lohia, Adv. Pooja Batra, Adv. Komal Parekh appeared for the
Petitioner. Adv. Shyam Kapadia a/w Adv. A Kayser appeared for Respondent No.4.
List this matter on **12.08.2024 and 13.08.2024 at 2:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)